

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.1585
TO BE ANSWERED ON 02.08.2023

‘SWADHAR GREH SCHEME’ FOR REHABILITATION OF WOMEN’

1585 SHRI SANJAY RAUT:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government has launched Swadhar Greh Scheme for helping women victims of difficult circumstances;
- (b) if so, the details thereof;
- (c) the funds allocated and released year wise and State/UT wise for the last three years for Swadhar Greh Scheme; and
- (d) the number of beneficiaries under the scheme year-wise for the last three years?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): Under the newly approved Mission Shakti, Swadhar Greh - for women in difficult circumstances and Ujjawala Home - for prevention of trafficking have been merged and known as Shakti Sadan, which is an Integrated Relief and Rehabilitation Home for the women in distress situations and difficult circumstances. The residents of Shakti Sadan are provided with shelter, food, clothing, counselling, primary health facilities, vocational training, other daily requirements, etc. under the scheme.

(c) Shakti Sadan is a demand driven Centrally Sponsored Scheme wherein States/UTs forward proposals on the basis of requirement assessed by them, as per local needs and requirement of the States/UTs. The proposals of the States are considered in Programme Approval Board (PAB) at the Ministry. Funds are released to the States/UTs after approval of PAB. Year-wise and State/UT wise funds released during the last three years period is at **Annexure-I**.

(d) The number of beneficiaries under Shakti Sadan (Swadhar Greh) year-wise for the last three years are given below:

YEAR	2020-21	2021-22	2022-23
Number of Beneficiaries	7828	7956	8962

Annexure-I

Annexure with regard to reply to Part (c) of Rajya Sabha Unstarred Question No.1585 for answer on 02.08.2023 regarding '**Swadhar Greh Scheme**' for rehabilitation of **women** asked by Shri Sanjay Raut, Hon'ble Member of Parliament (RS).

Year-wise and State/UT wise funds released during the last three years period:

(Amount Rupees in Lakh)

S. No.	States/UTs	2020-21 (Swadhar Greh)	2021-22 (Swadhar Greh)	2022-23* (Shakti Sadan)
1.	Andhra Pradesh	0	0	0
2.	Assam	0	0	138.60
3.	Andaman & Nicobar Island	3.96 3.96	7.26	0
4.	Arunachal Pradesh	10.48	11.83	0
5.	Bihar	0	0	0
6.	Chandigarh	8.45	0	26.82
7.	Chhattisgarh	22.89	20.75	0
8.	Delhi	13.10	0	0
9.	Goa	0	2.68	0
10.	Gujarat	15.26	0	0
11.	Haryana	0	0	0
12.	Himachal Pradesh	3.35	9.13	3.23
13.	Jharkhand	0	0	0
14.	Jammu & Kashmir	27.76	25.64	0
15.	Karnataka	301.31	639.98	0
16.	Kerala	71.11	46.02	0
17.	Lakshadweep	0	0	0
18.	Madhya Pradesh	53.01	74.35	23.17
19.	Maharashtra	0	0	0
20.	Mizoram	0	137.69	0
21.	Manipur	313.74	0	1062.38
22.	Meghalaya	36.37	20.74	0
23.	Nagaland	0	0	0
24.	Odisha	642.96	473.83	132.38
25.	Punjab	0	0	0
26.	Puducherry	21.17	10.80	0
27.	Rajasthan	0	0	0
28.	Sikkim	10.47	10.65	0
29.	Tamil Nadu	432.35	0	0
30.	Telangana	205.26	0	0
31.	Tripura	84.60	49.28	0
32.	Uttar Pradesh	100.41	90.20	158.25
33.	Uttarakhand	0	0	0
34.	West Bengal	155.67	218.85	0
	Total	2533.68	1849.68	1544.83

*Known as Shakti Sadan w. e. f. 01.04.2022.